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Title: The Minister of State in the Ministry of Parliamentary Affairs made a statement regarding Government Business during the week commencing the 5th April, 2017 and submissions made by Members.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, with your permission, I rise to announce that Government Business for the remaining part of the Session will consist of:-

1. Consideration of any items of Government Business carried over from today's order paper: - [it contains consideration and passing of (i) The Footwear Design and Development Institute Bill, 2017 (U) The Repealing and Amending Bill, 2017 and (iii) The Indian Institutes of Management Bill, 2017.]
 2. Further consideration and passing of the Collection of Statistics (Amendment) Bill, 2017.
 3. Consideration and passing of the following Bills: -
 - (a) The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2016.
 - (b) The Taxation Laws (Amendment) Bill, 2017.
 - (c) The National Bank for Agriculture and Rural Development (Amendment) Bill, 2017.
 - (d) The Constitution (One Hundred and Twenty Third Amendment) Bill, 2017.
 - (e) The National Commission for Backward Classes (Repeal) Bill, 2017.
 - (f) The Indian Institutes of Information Technology (Amendment) Bill, 2017.
 4. Consideration and passing of the Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014, as passed by Rajya Sabha.
 5. Consideration and agreeing to the amendments made by Rajya Sabha to the Employees' Compensation (Amendment) Bill, 2016, as passed by Lok Sabha.
 6. Consideration and agreeing to the amendments made by Rajya Sabha to the following Bills, as passed by Lok Sabha, after they are passed by Rajya Sabha: -
 - (a) The Factories (Amendment) Bill, 2016.
 - (b) The Whistle Blowers Protection (Amendment) Bill, 2015.
- HON. SPEAKER: Now, Submission by Members. Shrimati Rama Devi.

...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): The Government is changing the business without any knowledge. â€!(व्यवधान)

माननीय अध्यक्ष : बिजनस एडवाइज़री कमेटी की रिपोर्ट है। हमने जो पास की, वही है।

â€!(व्यवधान)

श्रीमती रमा देवी (शिवहर): अध्यक्ष महोदया, कृपया अगले सप्ताह की लोक सभा की कार्यवाही में मेरे निम्नलिखित एजेंडे को शामिल करने हेतु अनुमति प्रदान करने की कृपा करें-

केन्द्र सरकार ने बिहार सहित देश के विभिन्न राज्यों के थानों में पुलिस की कमी को देखते हुए 3000 रुपये के मानदेय पर हज़ारों की संख्या में विशेष पुलिस पदाधिकारियों की बहाली की थी। मेरे संसदीय क्षेत्र के भी शिवहर, सीतामढ़ी एवं पूर्वी चम्पारण जिलों में सैकड़ों बेरोजगार लोगों को एस.पी.ओ. के पद पर बहाल किया गया था जिनसे वहां के स्थानीय पुलिस प्रशासन द्वारा सभी प्रकार की ड्यूटी ली जाती है। परन्तु इसके एवज में उन्हें समुचित मानदेय नहीं मिलता। आज की महंगाई के इस जमाने में 3000 रुपये में किसी के लिए भी अपने परिवार का भरण-पोषण संभव नहीं है। अतः एस.पी.ओ. के मानदेय में बड़ोतरी किए जाने का कार्य।

2. मेरे गृह राज्य बिहार विशेषकर मेरे संसदीय क्षेत्र के शिवहर, पूर्वी चम्पारण एवं सीतामढ़ी जिलों में चल रहा विद्युतीकरण का कार्य बहुत ही धीमी गति से चल रहा है जिसके कारण दो वर्षों में वयनित 564 ग्रामों में विद्युतीकरण का कार्य पूर्ण करने का लक्ष्य था, किन्तु अभी तक लगभग 182 ग्रामों में ही विद्युतीकरण हो सका है जिससे आम लोगों को काफी कठिनाइयों का सामना करना पड़ रहा है। बिहार में मेरा संसदीय क्षेत्र शिवहर ऐसा जिला है जहां पर सबसे ज्यादा गांव विद्युत सुविधा से वंचित हैं। अतः मेरे संसदीय क्षेत्र में विद्युतीकरण के कार्य में तेजी लाने का कार्य।

SHRI RATTAN LAL KATARIA (AMBALA): By 2050, over 40 per cent of world's population would likely be living in areas facing severe water stress. In rural India, near about 63 million people lack access to safe water and it is the highest globally. Therefore, I demand that the issue of access to clean water may be included in the next week's business of the House so that we may be able to stop disease caused by unsafe water and poor sanitation.

According to a global survey, India continues to be ranked the third lowest in proportion of business leadership roles held by women for the third year continuously whereas 25 per cent women leaders are working as human resource directors, 18 per cent as corporate controller and only seven per cent women are in senior management leadership roles in India. Therefore, I demand that the issue of giving leadership role to the women at senior management level may be included in the next week's business of the House.

PROF. SAUGATA ROY (DUM DUM): Madam, I want the following matters to be taken up during Government business for the coming week:

1. Death of three civilian protesters in Central Kashmir's Chadura pocket during a counter insurgency operation. More than sixty security personnel were injured in stone pelting by the youth and 30 protesters were hurt by firing of bullet and pellet guns.
2. The attack on five Nigerian youth in Greater NOIDA area after a local boy died of drug overdose. This has totally frightened foreign students in NOIDA and Greater NOIDA area.

SHRI N.K. PREMACHANDRAN (KOLLAM): The following two items may be included in the List of Business commencing from next week:

1. Crisis of cashew industry due to the imposition of Import Duty on raw cashew nuts.
2. Return of land to the owner after the completion of mining of Beach Sand minerals by IRE.

SHRI MD. BADARUDDOZA KHAN (MURSHIDABAD): Madam Speaker, I want to submit that the following items be included in the next week's agenda:

1. Underground water in Murshidabad and Nadia Districts of West Bengal is mainly contaminated with arsenic. The Government should take necessary action to provide safe drinking water in these Districts.
2. Women and child trafficking is going on in West Bengal. Women and child trafficking is a burning issue in the country. Especially, child trafficking from childcare homes is a serious concern now in West Bengal. The Government must take immediate and effective steps to stop such trafficking.

श्री पंकज चौधरी (महाराजगंज): अध्यक्ष महोदया, निम्न प्रस्ताव को अगले सप्ताह 03.04.2017 से 07.04.2018 की कार्यसूची में सम्मिलित करने की कृपा करें।

"यह सभा भारत सरकार के पूर्ण स्वामित्व वाली गणेश शुगर मिल्स, आनन्दनगर जनपद-महाराजगंज, उत्तर प्रदेश की 750 एकड़ खाली पड़ी भूमि पर कोई उद्योग लगाए जाने का प्रस्ताव।

SHRI MULLAPPALLY RAMACHANDRAN (VADAKARA): Madam Speaker, I beg to submit that the following items be included in the next week's List of Business.

1. Alarming situation that has arisen out of series of incidents of atrocities against women across the country, especially in the State of Kerala.
2. Series of incidents of violence in campuses of various universities causing alarm and panic among the public.

श्री शैलेश कुमार (भागलपुर): अध्यक्ष महोदया, कृपया निम्न दो विषयों को अगले सप्ताह की कार्यसूची में जोड़ने की अनुमति दी जाए।

1. बिहार राज्य के स्मार्ट सिटी घोषित भागलपुर शहर में भारत सरकार के कौशल विकास विभाग से रोजगारमुखी प्रशिक्षण के लिए विश्वस्तरीय कौशल विकास केन्द्र की स्थापना के लिए मैंने कई बार मांग की है लेकिन अभी तक इस दिशा में कोई पहल नहीं की गई है। भागलपुर सिल्क नगरी के नाम से भी जाना जाता है जहां पर विश्व स्तरीय कौशल विकास केन्द्र की स्थापना किए जाने से युवकों को रोजगार के अवसर भी प्राप्त होंगे इस महत्वपूर्ण विषय पर सदन में चर्चा कराए जाने की आवश्यकता है।

2. भारत संचार निगम लिमिटेड की मोबाइल सेवा नेटवर्क बिहार सहित देश के अन्य सभी भागों में बहुत खराब है काल ड्रॉप सहित सिग्नल आदि की समस्या बढ़ते ही जा रही है, इस दिशा में वृद्ध पैमाने पर सुधार किए जाने की आवश्यकता है देश के आम जनों से संबंधित इस महत्वपूर्ण विषय पर सदन में चर्चा कराए जाने की आवश्यकता है।

श्री लक्ष्मण गिलुवा (सिंहभूम): अध्यक्ष महोदया, कृपया निम्न दो विषयों को अगले सप्ताह की कार्यसूची में जोड़ने की अनुमति दी जाए।

1. कोल्हान प्रमंडल में स्थित एकमात्र डाक घर डिजिटल को विभाजित कर चाईबासा जिला पश्चिमी सिंहभूम में एक अतिरिक्त डिजिटल स्थापित किए जाने के कार्य को सदन के अगले सप्ताह की कार्यसूची में शामिल किया जाए जिसके डाक कार्य को उपरोक्त क्षेत्रों में तीव्रता एवं सुविधा मिलेगी, इसके साथ ही साथ डाक विभाग के कार्य में भी सुगमता आएगी जिससे लाखों ग्रामीणों को लाभान्वित करेगी।

2. 9 सितम्बर से प्रीमियम रेल सेवाएं राजधानी रेल सेवा, शताब्दी रेल सेवा एवं दुरंतो रेल सेवाओं में किरायों को इतना बढ़ा दिया गया है जिससे उनके किराये हवाई जहाज से ज्यादा हो गई है। इसका प्रभाव यह है कि इन रेल सेवाओं की प्रथम श्रेणी एवं द्वितीय श्रेणी एसी की सीटें खाली रहती हैं, प्रीमियम रेल सेवाओं की लोकप्रियता का दुरुपयोग किया गया है।

ADV. JOICE GEORGE (IDUKKI): Madam Speaker, I beg to submit that the following matters be included in the next week's business.

1. The Rubber Board has been reducing its activities in the State of Kerala. The Regional Office of the Board has been established at Kothamangalam in the year 1989 and the Board is taking steps to close it down. This office is catering to the needs of 23,000 farmers.
2. The need to support the marginal farmers by providing financial assistance through subsidies and loan waiver. This is important because of drought and other situations.

